

Government has not received any such proposal.

(b) Does not arise.

Excise duty Realised from States

2839. SHRI P. CHIDAMBARAM : Will the Minister of FINANCE be pleased to state :

(a) the year-wise receipts of excise duty realised from the States of Andhra Pradesh, Karnataka, Kerala and Tamil Nadu during the Sixth Five Year Plan from 1980-85; and

(b) whether the increase in receipts from excise duty is considered as a measure of industrial growth ?

THE MINISTER OF STATE IN THE

MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The receipts of excise duty from the Collectorates of Central Excise located in the State of Andhra Pradesh, Karnataka, Kerala and Tamil Nadu during the period 1980-85, as per departmental records, are given in the enclosed statement.

(b) Increase in receipts from excise duty in a given State depends on a number of factors apart from growth in production, such as the excise coverage and rates of duty on commodities produced in the State, rise in prices etc. Variations in excise collections from a State from year to year can also arise as a result of fluctuations in industrial production in the State. Hence increase in revenue from excise duties may not provide a reliable index of industrial growth.

Statement

Statement showing Central Excise Revenue Realisation during the years 1980-81 to 1984-85 from the Collectorates of Central Excise located in Andhra Pradesh, Karnataka, Kerala and Tamil Nadu,

(Rs. lakhs)

S. No.	Name of State	Gross Revenue from Union Excise Duties				
		1980-81	1981-82	1982-83	1983-84	1984-85 (upto Jan. 85) Provisional
1.	Andhra Pradesh	38218	42554	45965	61483	57428
2.	Karnataka	32358	45674	49330	55109	53235
3.	Kerala	21215	22391	23430	24511	19192
4.	Tamil Nadu	58422	69010	71740	78237	71699

Request of Cotton Corporation of Maharashtra for Export of Cotton Bales

2840. SHRI VIJAY N. PATIL : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether there was any request from Cotton Corporation of Maharashtra to allow them to export Cotton bales; and

(b) if so, reaction of Union Government thereto ?

THE MINISTER OF STATE OF THE

MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) :

There is no Corporation in the name of Cotton Corporation of Maharashtra and no request has been received from the said Corporation. However, the Maharashtra State Corporation Cotton Growers' Marketing Federation has been making request for release of export quota in their favour.

(b) An export quota of 65,000 bales has been released in favour of Maharashtra State Cooperative Cotton Growers' Marketing Federation during the current cotton year.